COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 163 OF 2017 & IA NO. 399 OF 2017

Dated: 18th December, 2017

Coram: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Damodar Valley Corporation Appellant(s)

Vs.

Jharkhand State Electricity Regulatory Commission & Anr. Respondent(s)

ORDER

Due to administrative reasons, the matter could not be taken up.

List the matter on <u>26.02.2018.</u>

COURT MASTER